

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDER SHEET

ORDERS OF THE TRIBUNAL

4.6.2009

OA 239/2009

Mr. Nand Kishore, counsel for applicant.

This OA has been filed against show-cause notice dated 25.3.2009 (Ann.A/1), issued by the Air Force School, Jaipur.

After perusal of the notification regarding jurisdiction of this Tribunal and other orders of the Hon'ble Chairman issued in this respect, I find that the respondent department does not fall under the jurisdiction of this Tribunal.

The present OA is, therefore, dismissed for want of jurisdiction.


(B.L. Khatri)
MEMBER (A)

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